

OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY)(SHRIMATI KRISHNA SAHI):

(a) to (c) Both the Government of the Republic of Korea and the Korean Industries have indicated positive attitude towards investment in India. Main areas of interest to Korean industries are textiles, leather, electronics, home appliances, automobiles and telecommunications etc. Various proposals are at different stages of negotiation, processing and implementation. It is therefore not possible to quantify the amount of proposed investment in India at this juncture.

[*Translation*]

FACILITIES TO N.R.Is.

*1485. SHRI PANKAJ CHOWDHARY:
SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to provide facilities to N.R.I.s to acquire land and property for accommodation in Jammu and Kashmir under the Indian national Schemes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Government of India have formulated a scheme for encouraging NRI investment in housing and real estate. The State Governments have been advised to implement the scheme. Under this scheme, the Government of Jammu & Kashmir has set up a nodal cell to provide

expeditious single window clearance to NRI's investment.

Rawatbhata Atomic Power Station

*1486. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether the petroleum products supplied to the Rawatbhata Atomic Power Station are being stolen;

(b) if so, the loss suffered by the Government on this account;

(c) whether the Government have taken any action in this matter; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI):

(a) to (d) No, Sir. However, there was an incident over five years ago in December 1988 when the Central Industrial Security Force (CISF) of the Rajasthan Atomic Power Station apprehended a diesel tanker with about 210 litres of diesel while it was being taken out from the Station. Disciplinary action was taken against two employees involved in the incident. A criminal case under Sections 406 and 420 of the Indian Penal Code was also registered promptly against the concerned employees.

[*English*]

Benzidine and Benzidines Based-dyes

*1487. SHRI MOHAN RAWALE: Will the Minister of CHEMICALS AND FERTIL-